

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(CAA) 272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

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For the respondent

Ms. Lakshmi Gurung and Adeeba Mujahid, Sr & Jr
Standing Counsels for Income Tax Department along
with Ankit Singh, Adv
Mr. Vipul Ganda, Ms. Aastha Trivedi, Ms. Guresha
Bhamra, Advocates for objectors

ORDER

List the matter for hearing on **21.12.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)